

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 255/JPR/2024
CP No. (IB)- 97/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Varun Kumar Prop. of M/s V.K. Foods ...Operational Creditor/Applicant

Versus

M/s Shreeom Prime Foods Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Liquidator : Amol Vyas, Adv.


ORDER

IA No. 255/JPR/2024

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. This is third progress report for the end of the third quarter ended on 31.03.2024 of ShreeOm Prime Foods Private Limited. This report is taken on record subject to just exceptions. IA No. 255/JPR/2024 stands disposed of accordingly.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024